

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 11

C.P. (IB)/757(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **30.04.2024**

NAME OF THE PARTIES: BANK OF BARODA V/s C. MAHENDRA
EXPORTS LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Ms. Rathina Maravarman, Advocate appeared for the Financial Creditor.
2. Mr. Avinash Khanolkar, Advocate a/w Mr. Ashish Pyasi, Advocate a/w Ms. Surekha Yadav, Advocate appeared for the Respondent.
3. Learned Counsel for the Respondent informs that additional affidavit was received yesterday and seeks some time to peruse the same.
4. List this matter on **03.05.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna